

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 624  
TO BE ANSWERED ON 24.07.2023**

**CRITERIA FOR REGISTRATION UNDER PM-SYM SCHEME**

**624. SHRIMATI SANGEETA AZAD:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has implemented Pradhan Mantri Shram Yogi Maandhan (PM-SYM) Scheme for unorganised workers, if so, the details thereof;**
- (b) the criteria for registration under PM-SYM along with the number of unorganized workers enrolled therein so far, State-wise;**
- (c) the details of the number of beneficiaries under the PM-SYM yojana so far, State-wise;**
- (d) the details of amount allocated for this scheme during the last three years, State-wise; and**
- (e) other steps taken/being taken by the Government for effective implementation of the scheme?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a):** In order to extend the benefit of old age protection in the form of monthly assured pension of Rs. 3000/- after attaining the age of 60 years, Government had launched Pradhan Mantri Shram Yogi Maandhan Yojana (PM-SYM) for the workers of unorganized sector under section 3(1) of Unorganized Workers Social Security Act, 2008.

It is a voluntary and co-contributory pension scheme. The premium ranges from Rs. 55/- to 200/- per month depending on the entry age of the beneficiary. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Enrolment in the scheme is done through the Common Service Centers. In addition, eligible persons can also self-enrol by visiting the portal [www.maandhan.in](http://www.maandhan.in)

**Contd..2/-**

**(b) & (c): The workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and are not a member of EPFO/ESIC/NPS (Govt. funded) can join the PM-SYM scheme. The details of the number of beneficiaries under the PM-SYM Yojana State wise is at Annexure-I.**

**(d): The allocation of funds is not State wise. The details of amount allocated for this scheme during the last three years is at Annexure-II.**

**(e): Following are the steps taken for effective implementation of the PM-SYM scheme.**

- i. Holding periodic review meeting with States/ UTs at Secretary and Joint Secretary & DGLW level**
- ii. Regular Meeting with State Common Services Centre (CSC) Heads are also held to promote the enrolment drive for PM-SYM scheme**
- iii. Launch of new features: Voluntary EXIT, Involuntary EXIT, Revival Module, Claim Status, and Account Statement**
- iv. Extension of revival of dormant accounts from 1 Year to 3 Year**
- v. Two-way integration of PM-SYM and e-Shram**
- vi. SMS campaign to create awareness: To create awareness among eShram beneficiaries 7 crore SMS sent to eligible subscribers registered under eShram lying in the age group of 18-40 Years**
- vii. Launch of extensive social media campaign**
- viii. Celebration of Pension Week from 7th March to 13th March 2022**
- ix. Letter to Chief Secretaries of States regarding enrolment under PM-SYM scheme**
- x. Launch of Donate-a-Pension Module by Hon'ble LEM to encourage the employer to pay the premium of their staff under PM-SYM pension scheme and increase the enrolment.**
- xi. Meeting with DFS, PFRDA, NIPFP to increase the outreach of pension scheme.**

## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 624 FOR 24-07-2023 REGARDING “CRITERIA FOR REGISTRATION UNDER PM-SYM SCHEME”

ANDAMAN AND NICOBAR ISLANDS	2340
ANDHRA PRADESH	170349
ARUNACHAL PRADESH	2913
ASSAM	39137
BIHAR	217138
CHANDIGARH	4347
CHHATTISGARH	229962
DELHI	10286
GOA	1978
GUJARAT	388050
HARYANA	825034
HIMACHAL PRADESH	47527
JAMMU AND KASHMIR	74306
JHARKHAND	135865
KARNATAKA	132687
KERALA	15477
LADAKH	1432
LAKSHADWEEP	21
MADHYA PRADESH	178744
MAHARASHTRA	605388
MANIPUR	5737
MEGHALAYA	5575
MIZORAM	1148
NAGALAND	4956
ODISHA	184614
PUDUCHERRY	4893
PUNJAB	58453
RAJASTHAN	128223
SIKKIM	308
TAMIL NADU	66262
TELANGANA	42143
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1609
TRIPURA	32536
UTTAR PRADESH	668592
UTTARAKHAND	39125
WEST BENGAL	110228
Total	4437383
Bulk registration	506603
<b>Sub total</b>	<b>49,43,986</b>

**ANNEXURE-II**

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 624 FOR 24-07-2023 REGARDING “CRITERIA FOR REGISTRATION UNDER PM-SYM SCHEME”

<b>YEAR</b>	<b>PM-SYM</b>
	<b>Fund Allocated in Budget (In crore)</b>
2020-21	500
2021-22	400
2022-23	350
2023-24	350

\*\*\*\*\*